

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:81

ANSWERED ON:15.11.2010

PRADHAN MANTRI GRAM SADAK YOJANA

Joshi Shri Pralhad Venkatesh;Venugopal Shri K. C.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the physical and financial targets fixed under the Pradhan Mantri Gram Sadak Yojana (PMGSY) during the Eleventh Five Year Plan period alongwith the achievements made therein. State-wise and year-wise:

(b) whether the Government proposes to review the criteria and scope of work under the said scheme;

(c) if so, the details thereof alongwith the number of such proposals received from the States:

(d) whether some projects undertaken by some States are suffering due to non-availability of funds; and

(e) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF RURAL DEVELOPMENT (DR. C. P. JOSHI)

(a) to (e): A statement is laid on the Table of the House.

Statement referred to in reply to part (a) to (e) of the Lok Sabha Starred Question No.81 due for reply on 15-11-2010

(a): An outlay of Rs. 59,751 crore, including loan from National Bank for Agriculture and Rural Development (NABARD), had been provided under Eleventh Five Year Plan by the Planning Commission for construction of 2,30,447 km (1,29,707 km of New Connectivity and 1,00,740 km of upgradation) under Pradhan Mantri Gram Sadak Yojana (PMGSY). During the Plan, upto September, 2010, the funds amounting to Rs. 50,766 crore have been released to States and 1,74,376 km of roads have been constructed. A statement indicating State-wise and year-wise physical targets(in terms of length of road works) fixed from 2007-08 to 2010-11 vis-À-vis achievement made against these targets and the position of funds released and expenditure reported during the period under Pradhan Mantri Gram Sadak Yojana (PMGSY) is given in Annexure-I.

(b): No, Sir.

(c): Does not arise.

(d) & (e): No, Sir. The funds under PMGSY are released to States based upon their demand, absorption capacity, works undertaken and fulfilling of certain conditions laid down in the programme guidelines for release of funds.